

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:672

ANSWERED ON:13.08.2012

UPGRADATION OF ROAD BETWEEN GARHPAHRA AND BAMHORI

Singh Shri Bhupendra

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of funds sanctioned for upgradation of road between Garhpahra and Bamhori, km 188 to 212 (A) in Madhya Pradesh falling under NH-26 alongwith the date of release of funds;
- (b) the name of the agency to which contract of the said work has been assigned;
- (c) the details of the progress made in the upgradation works of the said road alongwith the funds spent thereon till now;
- (d) whether the complaints regarding slow pace and sub-standard work by the contractor/ agency have been received; and
- (e) if so, the details thereof alongwith the action taken thereon ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) The work for up-gradation of road between Garhapara and Bamhori, km 188 to Km. 212(A) in Madhya Pradesh on NH-26 was sanctioned for a contact amount of Rs. 116.07 crore on 30.12.2005.
- (b) The contract was awarded to M/s Ssangyuong Engineering Construction Company Ltd. South Korea.
- (c) The up to dated physical progress is 99.2% and expenditure of Rs. 140.70 crore was made till date.
- (d) No such complaint received.
- (e) The project is being monitored at various level to expedite the pace.